

4.11.1966 impressed upon the public sector undertakings to invite tenders for contracts only after completing adequate site investigation, preparation of proper plans, designs and estimates of works to be executed so that upward revision of cost of contracts is avoided.

(d) In order to have uniformity in awarding civil contracts, NTC (Holding Company) has issued instructions to all concerned in the mills to invariably follow local P.W.D. pattern in such matters.

Sinking of Calcutta

3135. SHRI MULLAPPALLY RAMACHANDRAN: Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

(a) whether experts have opined that Calcutta is sinking;

(b) if so, the causes for this;

(c) the measures suggested to arrest or slowdown the sinking; and

(d) whether any directions regarding putting up high rise buildings and using ground water have been issued by the Government; if so, the details thereof?

THE MINISTER OF ENVIRONMENT AND FORESTS (SHRI Z.R. ANSARI): (a) No such expert report has been received by this Ministry.

(b) and (c). Does not arise.

(d) No, Sir. Building development controls and ground water use are within the purview of the State Government.

ESI Dispensary at Mehrauli

3136. SHRI K.S. RAO: Will the Minister

of LABOUR be pleased to state:

(a) whether E.S.I. Dispensary at Mehrauli is functioning in a private rented building;

(b) the amount of rent being paid for the building and to whom it is being paid; and

(c) whether E.S.I. Corporation is involved in some litigation in respect of ownership of the building and if so, full facts in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF LABOUR AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI RADHA KISHAN MALVIYA): (a) Yes, Sir.

(b) Rs. 225/- per month is being paid as rent to the present owner of the building.

(c) No, Sir. The ESI Corporation is not involved in any litigation. However, there is a court case between the owner and another party regarding the property and the E.S.I.C. being a tenant, has been impleaded as a necessary party.

100% per cent export oriented garment units in Maharashtra

3137. SHRI. R.M. BHOYE: Will the Minister of TEXTILES be pleased to state:

(a) whether Government have approved the proposals of the three units for setting up 100 per cent export-oriented garment units in the clothing export processing zone in Maharashtra; and

(b) if so, the details regarding these units alongwith the conditions put to them?

THE MINISTER OF STATE IN THE MINISTRY OF TEXTILES (KUMARI SAROJ KHAPARDE): (a) and (b). The follow-

ing three 100% export oriented units have been approved recently for setting up units in the clothing Export Processing Zone. These

approvals are subject to the usual conditions which are applicable to 100% export oriented readymade garment units.

S. No.	Name of the Party	Date of approval
1.	M/s. Kavita Garments (P) Ltd., Bombay	25.04.1989
2.	M/s Lady London Exporter, Bombay	11.07.1989
3.	M/s Hiralal Gulabchand, Bombay	12.07.1989

[*Translation*]

ESI and EPF facilities for Employees in Factories in Delhi

3138. SHRI JAI PRAKASH AGARWAL: Will the Minister of LABOUR be pleased to state.

(a) whether complaints have been received that many factory owners in Delhi neither provide ESI facility nor provident fund facility to their employees;

(b) if so, the details thereof; and

(c) the action taken by Government in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF LABOUR AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI RADHA KISHAN MALAVIYA): (a) No, Sir.

(b) and (c). Do not arise.

[*English*]

FCI Godown at Una in Himachal Pradesh

3139. PROF. NARAIN CHAND PARASHAR: Will the Minister of FOOD AND SUPPLIES be pleased to state:

(a) whether the construction work of the F.C.I. godown at Una in Himachal Pradesh is proceeding as on schedule;

(b) if so, the latest progress in this regard as on date; and

(c) the target for completion and the total cost of construction?

THE MINISTER OF STATE OF THE MINISTRY OF FOOD AND CIVIL SUPPLIES (SHRI SUKH RAM): (a) There has been some delay in the progress of construction of the godown by the Food Corporation of India at Una due to certain constraints such as time taken in getting the water connection, heavy flooding of the area, increased scope of work etc.

(b) The foundation work has been completed. Masonary work upto ground level has also been completed.

(c) The godown is expected to be completed by March, 1990. The cost of construction on completion is estimated at about Rs. 25.00 lakhs.

Adverse effects of Aluminium on Health

3140. DR. B.L. SHAILESH: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state: